

**CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH OF OCTOBER, 2017
DISTRICT AND SESSIONS DIVISION BILASPUR, HP**

Categories of cases	District and Sessions Court,Bilaspur	Additional District and Sessions Judge, Ghumarwin.	Civil Judge(Sr.Div)-cum-CJM, Bilaspur	Civil Judge(Jr.Div)-cum-JMIC, Bilaspur	Civil Judge(Sr.Div)-cum-ACJM, Ghumarwin	Civil Judge(Jr.Div)-cum-JMIC Court No-2,Ghumarwin	Civil Judge(Jr.Div)-cum-JMIC Court No-3, Ghumarwin
I. CIVIL CASES							
1. Cases under Land Acquisition Act	21	32					
2. Motor Accidents Claims	64	147					
3. Guardian and Wards Act	1	14	0		1		
4. Hindu Marriage Act	35	85	17	4	32		
5. w.c. Act			40	21	55		
6.Counter Claim							
7. Review Applications		1					
8. Civil Suits	2	2	607	714	751	678	723
9. Rent Cases		7	7		1		
10. Arbitration Cases		1	1				
11. Succession Act	1	3	2		7		
12. Executions	140	12	135	83	115	58	30
13. Pauper Applications			2	3			
14. Small Causes Suits							
15. Miscellaneous				253	417	416	438
16.Civil Appels	21	54					
17.Civil Misc Appels	6	6					
18.Miscellaneous	57	72	371				
19.Telegraph Act							
20. Payment wages Act			5	11		5	
21.Panchayat Appeal					2		1
22.Emp.Comp Act							
23.Indian Telegraph 6SFC Act		8					
TOTAL	348	438	1187	1089	1381	1157	1192
II. CRIMINAL CASES							
1. D.V.Act				99	54	25	6
2. 138 of N.I.Act			421	716	284	284	43
3.N.D.P.S.Act	11	45	25				2
4.Special Act							
5. Bail Applications	2	12					
6.Police Challan			1044	1305	317	287	239
7. Excise Cases			147	226	14	9	3
8. Complaint Cases/Pvt.Comp.			40	22	20	47	5
9. Food Cases			7	4	3		
10. Summary Cases			19		35	22	15
11. Forest Cases			4				
12. Misc. Cases	10	14	413	214	254	215	70
13. Petitions u/s 125 Cr.P.C.			51	41	34	33	4
14.Other Act Case			60			21	
15.Panchayat Appeal			1		1	4	
16.SC/ST ACT							
17.Forest Cases				7	1		
18.Sessions Trail.	49	55					
19.Corruption Cases.	5						
20.Criminal Appeals.	25	93					
21.Criminal Revisions.	5	53					
TOTAL	107	272	2232	2634	1017	947	387
GRAND TOTAL	455	710	3419	3723	2398	2104	1579